

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sri Vinayaka Paper and Boards Limited Date of Commencement of Liquidation: 26-11-2018; List of Stakeholders as on Date: 17-03-2022; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digit of registration number: 10360

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	5	3117995802	5	3113960037	0	4035765.37	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	20800000	2	16300000	0	4500000	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	91	15539143	82	7968979	0	7570164	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	5	5290567	5	1972400	0	3318167	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	964431557	4	964354842	0	76715	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	39466644	14	31755662	0	7710982	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		121	4163523713	112	4136311920	0	27211793.37	0	